

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(IA No. 146354/2018 - CONDONATION OF DELAY IN FILING; IA No. 124700/2021 - EXEMPTION FROM FILING O.T.; IA No. 124698/2021 - INTERVENTION APPLICATION and IA No. 5246/2022 - STAY APPLICATION)

Date : 07-11-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Ms. Garima Prasad, Sr. A.A.G.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. V.K. Shukla, Sr. Adv.
Mr. Dharmendra Kumar Sinha, AOR
Mr. Vikas Tiwari, Adv.
Mr. Kumar Deepraj, Adv.

Mr. Vijay Kumar, Sr. Adv.
Mr. Rajivkumar, AOR
Mr. Alok Singh, Adv.
Mr. Prashant Kumar Umrao, Adv.
Mr. Deepak Shukla, Adv.
Mr. Raj Mohan Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the
petitioners.

List on 21.11.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR